

**COMMITTEE ON ABSENCE OF MEMBERS**

**Minutes of Sitting**

SHRI P.V.G. RAJU (Bobbili) : I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sitting of the House held on the 7th May, 1984.

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**COMMITTEE ON PAPERS LAID ON THE TABLE**

**Twentieth Report**

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

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12.17½ hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

**Minutes of Sittings**

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Twentieth Report.

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MR. SPEAKER : Before I take up the Calling Attention, I would like the Ministers to introduce the Bills.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : You kindly direct him.

MR. SPEAKER : I cannot. Your request is enough. You are an honourable a Member as I am. Your request is routed through me. Shri Makwana.

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12.18 hrs.

**MULTI-STATE COOPERATIVE SOCIETIES BILL**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : Sir, I beg to

move for leave to introduce a Bill to consolidate and amend the law relating to cooperative societies with objects not confined to one State and serving the interests of members in more than one State.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to consolidate and amend the law relating to cooperative societies with objects not confined to one State and serving the interests of members in more than one State."

*The Motion was adopted.*

MR. SPEAKER : You may now introduce the Bill.

SHRI YOGENDRA MAKWANA : I introduce the Bill.

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12.19 hrs.

**ELECTRICITY (SUPPLY) AMENDMENT BILL**

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : Sir, I beg to move for leave to introduce a Bill further to amend the Electricity (Supply) Act, 1948.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Electricity (Supply) Act, 1948."

*The Motion was adopted.*

SHRI ARIF MOHAMMAD KHAN : I introduce the Bill.

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MR. SPEAKER : Now we take up the Calling Attention. Smt. Patnaik—not here. Shri Paswan. You have to be very short. Only 10 minutes are allowed.